

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/98/2016  
NAME OF THE PETITIONER(S) : D.V. RAO  
NAME OF THE RESPONDENT(S) : Kandhari Fruitpack Pvt. Ltd. & 2 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Anantha Anshnan P.R. Vandana Sneha Pradeep	Advocate for Petitioner	Jtk
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**ORDER**

Counsel for petitioner present and prayed for time to make submissions in relation to the matter pending before the Hon'ble High Court of Madras. Time is extended at request. Put up on 08.01.2018.

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S Vijayaraghavan  
Member (Technical)

-sd-

K Anantha Padmanabha Swamy  
Member (Judicial)

bc